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Title : Incident of fire in the state of West Bengal.

KUMARI MAUSAM NOOR (MALDAHA UTTAR): Hon. Speaker, I thank you for giving me this opportunity.

During the course of a month, incidents of fire occurred in different parts of my constituency and in the district of Malda, West Bengal, namely in Tulsihata in Harishchandrapur on 27<sup>th</sup> March, in Makdompur in Chanchal on 6<sup>th</sup> April and in Rajnagar in Kaliyachak on 5<sup>th</sup> April, 2010. In all the cases, the fire broke out accidentally engulfing and destroying about five hundred houses and rendering the people homeless.

I have visited the areas and observed the helplessness of the victims. The affected people have been shattered as all their valuables and assets like livestock, cattle, grains, food, especially their homes and their shelters have been reduced to ashes. The State Government of West Bengal has failed to provide adequate relief to these homeless victims. Although this comes under the jurisdiction of the State Government, the people have lost faith in the local Government.

Under the present circumstances, I would like to appeal to the Central Government, through you, to take necessary steps for providing relief and support to the poor people and give them aid for re-building their houses.